

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA : (a) The Municipal Corporation of Delhi has reported that the white washing of kerb stones on footpaths and central verge on roads and spraying of red "bajri" wherever necessary are the normal functions of the Corporation and the same are being done under annual repairs and maintenance of roads. Besides, these items of works are also undertaken, when necessary, in connection with civic receptions to foreign dignitaries and national leaders. The expenditure incurred during the last three years is as under :

Year	Expenditure
1978-79	Rs. 80,778.00
1979-80	Rs. 69,699.00
1980-81	Rs. 2,31,025.93

(b) (i) IX-B-III-(a) : Annual Repairs & Maintenance of Roads.

(ii) I-A-F-1-IV : Exhibition & Fairs.

iii) XVI-B-III. Promotion of Sports and Cultural Activities.

(iv) I-F-B-I. Civic Receptions.

(v) VIII-A-(b)-iii Store/Disinfectant.

Linking of the Paper Technology Institute of Saharanpur with C.P.P.R.I

3507. SHRI RASHID MASOOD : Will the Minister of INDUSTRY be pleased to state :

(a) whether there was any proposal to link the Paper Technology Institute of Saharanpur with CPPRI; and

(b) if so, the reasons for delay in the implementation of the proposal ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) and (b). The possibility of associating the Institute of Paper Technology, Saharanpur with the Central Pulp & Paper Research Institute was explored some time back, but it has since been decided that for the present, the Institute of paper Technology could have its own independent identity.

Overstaying of Officers in E.P.F. at one Station for more than 3 years

3508. SHRI S. I. QUADRI :
SHRI K. LAKKAPPA :

Will the Minister of LABOUR be pleased to state :

(a) how many officers in the E. P. F. Organisation have been allowed to stay for more than three years at one station and the reasons therefor ?

(b) whether it is a fact that the transfer of some officer has been cancelled and the department is also counting the period of 3 years in a particular cadre which is against the rules and also not considering the period of stay in Delhi Jointly in the Central Office and the Regional Office : Delhi ; and

(c) if so, what action Government propose to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Discrimination to Civilians regarding Bonus and other Benefits

3509. SHRI XAVIER ARAKAL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that civilians are treated on a different footing as compared to non-civilian of services in the matter of service and pay conditions ;

(b) what is the basis of non-payment of bonus and other financial benefits to these sections of the defence department ; and

(c) is there any difference in the promotion policy for the civilians ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (c). Yes, Sir. The civilian staff and combatants are governed by different sets of terms and conditions of service and promotion policies.

(b) No non-civilian employee has been paid any amount as bonus. Some categories of civilian employees have been brought under the purview of productivity linked bonus scheme.

Pay and allowances of civilian employees in Defence Services are governed by the general instructions laid down by the Department of Personnel and Administrative Reforms and the Ministry of Finance from time to time in respect of Central Government employees in general and cannot be compared to that of the non-civilians.

Salt to States

3510. SHRI GADADHAR SAHA : Will the Minister of INDUSTRY be pleased to state :

(a) what is the domestic requirement and supply of salt month-wise, State-wise during the year 1978-79, 79-80, 80-81, 81-82 ;

(b) the actual sale price of salt per Kg. or quintal in the salt producing States and price per Kg./Quintal in States other than producing salt, State-wise during 1979-80, 1980-81, 1981-82 ;